GOVERNMENT OF INDIA MINISTRY OF PANCHAYATI RAJ RAJYA SABHA UNSTARRED QUESTION NO. 3744 ANSWERED ON 05/04/2023

FUNDS UNDER REVAMPED RGSA

3744 SHRI SUJEET KUMAR:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the district-wise details of funds allocated to State of Odisha under the revamped RGSA scheme;
- (b) whether Government plans to conduct an yearly monitoring of the implementation of scheme, particularly with regard to achievements of SDG goals;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(SHRI KAPIL MORESHWAR PATIL)

(a) Under the Centrally Sponsored Scheme of revamped RGSA commenced from 2022-23, funds have been released to States not to Districts. During the year 2022-23, an amount Rs 11.40 Cr has been released to the State of Odisha as a Central Share.

(b) & (c) Ministry has adopted thematic approach for the Localization of SDGs with nine themes integrating all 17 SDGs as per the recommendations of the Expert Group constituted by the Ministry. In furtherance to this, inter-ministerial consultations with the Nodal Ministries, regional workshops with States and consultative meeting with UN Agencies had been held to reinforce the collaborative endeavour for localizing SDGs through PRIs. Ministry is continuously working with the States and other stakeholders to take forward the LSDG at grossroot level. Further, the implementation of the revamped RGSA scheme being closely monitored through Training Management Portal (TMP), meetings/video-conferences with States, field visit by senior Officers etc.

(d) Does not arise in view of above.